

ITEM NO.29

COURT NO.14

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 265/2021

SWAMI RAM DEV

Petitioner(s)

VERSUS

UNION OF INDIA &amp; ORS.

Respondent(s)

IA No. 74295/2021 - APPLICATION FOR TAKING ON RECORD

IA No. 70366/2021 - EXEMPTION FROM FILING O.T.

IA No. 74487/2021 - INTERVENTION/IMPLEADMENT

IA No. 74080/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURESIA No. 73488/2021 - PERMISSION TO FILE ADDITIONAL  
DOCUMENTS/FACTS/ANNEXURES

IA No. 70365/2021 - STAY APPLICATION

Date : 19-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Petitioner(s) Mr. Siddhartha Dave, Sr. Adv.  
Mr. Simranjeet Singh, Adv.  
Mr. Gautam Talukdar, AOR  
Mr. Raushal Kumar, Adv.  
Mr. Nakul Chengappa, Adv.

For Respondent(s) Mr. Tushar Mehta, Ld. SG  
Mrs. Purna Dhall, Adv.  
Mr. Piyush Yadav, Adv.  
Mr. Prashant Singh, AOR

Mr. K.M. Nataraj, ASG

Mr. Manish Kumar, AOR  
Mr. Shivam Singh, Adv.Mr. Prabhas Bajaj, Adv.  
Mr. Amarjeet Singh, AORMr. Samir Ali Khan, AOR  
Mr. Pranjal Sharma, Adv.  
Mr. Abhimanyu Jhamba, Adv.  
Mr. Kashif Irshad Khan, Adv.

Ms. Raman Deep Kaur, Adv.

Mr. A. Karthik, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List after summer vacations.

In the meantime, the petitioner is granted  
liberty to implead the informant.

(ASHA SUNDRIYAL)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)